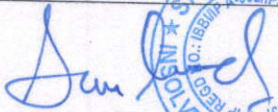



FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SALUJA CONSTRUCTION COMPANY LIMITED

| RELEVANT PARTICULARS | | |
|-----------------------------|--|---|
| 1. | Name of corporate debtor | SALUJA CONSTRUCTION COMPANY LIMITED |
| 2. | Date of incorporation of corporate debtor | 17.07.1987 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC, Delhi |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U45201DL1987PLC028644 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Registered office : 3 Munirka, Marg Vasant Vihar, Delhi-110057, India Office other than Registered Office: 30 Basant Lok, Vasant Vihar, Delhi-110057, India, |
| 6. | Insolvency commencement date in respect of corporate debtor | 07.12.2023 (Copy of Order was received on 08.12.2023) |
| 7. | Estimated date of closure of insolvency resolution process | 04.06.2024 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Sanyam Goel Reg. No. IBBI/IPA-002/IP-N00138/2017-18/10397 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: Unit No. 110, First Floor, JMD Pacific Square, Sector 15, Part II, Gurugram-122001, Haryana, India E-mail: goelsanyam@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: Unit No. 110, First Floor, JMD Pacific Square, Sector 15, Part II, Gurugram-122001, Haryana, India E-mail: cirp.salujaconstruction@gmail.com |
| 11. | Last date for submission of claims | 21.12.2023 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Yes Covered under section 5(8)(f) of the Insolvency And Bankruptcy Code, 2016 i.e. Allottees under a Real Estate Project |



| | | |
|-----|---|--|
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1. Mr. Pramod Kumar Gupta 2. Mr. Pawan Kumar Agrawal 3. Mr. Atituttam Prasad Singh |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | a) Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Unit No. 110, First Floor, JMD Pacific Square, Sector 15, Part II, Gurugram—122001, Haryana, India b) 1. Name: Pramod Kumar Gupta Reg No.: IBBI/IPA-001/IP-P01329/2018-2019/12075 Add: B-1/10, Lower Ground Floor, Hauz Khas, Delhi ,110016 E Mail: variety.financial@gmail.com AFA valid upto: 22.11.2024 2. Name: Pawan Kumar Agrawal Reg No. : IBBI/IPA-001/IP-P00852/2017-2018/11435 Add: Ground Floor, L-2/37A, Ekta Square, DDA, Kalkaji, New Delhi-110019 Email: irp@ppglegal.com AFA valid upto: 16.02.2024 3. Name: Mr. Atituttam Prasad Singh Regn. No. IBBI/IPA-001/IP-P01914/2019-2020/12914 Add: A-97 & 98, UGF, Street No.6, Madhu Vihar,I.P.Extn Delhi-110092 Email: atiuttamsingh@gmail.com AFA valid upto: 30.10.2024 |

Notice is hereby given that the National Company Law Tribunal New Delhi Bench VI at New Delhi has ordered the commencement of a corporate insolvency resolution process of the Saluja Construction Company Limited on 07.12.2023.

The creditors of Saluja Construction Company Limited, are hereby called upon to submit their claims with proof on or before 21.12.2023 to the interim resolution professional at the address mentioned against entry No. 10.


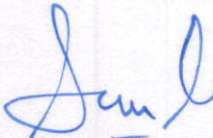
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed

against entry No.13 to act as authorised representative of the class [allottee under real estate project] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sanyam Goel

Interim Resolution Professional

Reg. No. IBBI/IPA-002/IP-N00138/2017-18/10397

AFA AA2/10397/02/111024/202898 Valid Upto 11.10.2024

Date: 09.12.2023

Place: Gurugram

